

**INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "H": NEW DELHI**

**BEFORE
SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER
AND
MS. ASTHA CHANDRA, JUDICIAL MEMBER**

ITA No. 3816/Del/2019
Asstt. Year: 2014-15

Gopesh Swaroop (HUF) C/o Akhilesh Kumar, Advocate, 206-207, Ansal Satyam, RDC, Ghaziabad Uttar Pradesh, Pin 201 002 PAN AAAHG3505N	Vs.	Pr. CIT Ghaziabad.
(Appellant)		(Respondent)

Assessee by:	Shri Akhilesh Kumar, Advocate
Department by :	Shri Rajesh Kumar, CIT(DR)
Date of Hearing	23.08.2022
Date of pronouncement	23.08.2022

ORDER

PER ASTHA CHANDRA, JM

The appeal filed by the assessee is directed against the order of the Pr. Commissioner of Income Tax Ghaziabad (**"Pr.CIT(A)"**) dated 26.03.2019 relating to the assessment year (**"AY"**) 2014- 15.

2. The Ld. AR for the assessee, vide letter dated Nil has requested for withdrawal of the appeal on the ground that the assessee has opted to settle the dispute relating to the tax arrears for the AY 2014-15 under the Vivad Se Vishwas Scheme, 2020 and the order for full and final settlement of tax

arrear in Form No. 5 has already been issued by the Department. A copy of the order in Form - 5 is also filed.

3. The Ld. CIT (DR) has no objection for withdrawal of the appeal.
4. In view of the above, we accept the request of the assessee for withdrawal of the appeal and the appeal is dismissed as withdrawn.
5. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court at time of hearing itself i.e. on 23rd August, 2022.

sd/-

sd/-

**(N.K. BILLAIYA)
ACCOUNTANT MEMBER**

**(ASTHA CHANDRA)
JUDICIAL MEMBER**

Dated: 24/08/2022

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	
Date on which the final order is uploaded on the website of ITAT	

Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	